

(21)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/604/(IB)/2017
NAME OF THE PETITIONER(S) : ICICI BANK LTD
NAME OF THE RESPONDENT(S) : NSR ELEKEMENT PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

I. OMPRAKASH
Senior counsel
RIMAYAWARAN
for Ramalingam & Associates.
9840466404

ICICI Bank

R. L. 7/1
2/11/17

ORDER

Counsel for the applicant present and filed affidavit in proof of notice sent to the respondent. Respondent called absent. The service of notice is held sufficient. Therefore, the respondent is set ex parte. Counsel for the applicant submitted his arguments. Order is reserved.

sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc